

States are finding it difficult to implement important schemes under the State Development Plans due to their inability to raise local resources;

(b) whether such States have requested to Centre for special financial assistance; and

(c) if so, the action taken in this regard?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). A specific request has been received from Mysore State and this is under consideration.

Allegations against Customs Officers in Nadia District

383. Shrimati Renu Chakravartty: Will the Minister of Finance be pleased to state:

(a) the findings of the enquiry made into the allegations of extortion of money from the Jute sellers of Karimpur Bazar in District Nadia, West Bengal by the Custom Officers; and

(b) the steps taken to see that the bona fide jute growers and sellers do not suffer?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The allegations against the Customs Officers were fully investigated but were not proved.

(b) The senior officers continue to exercise adequate supervision over subordinate officers so as to ensure that bona fide jute growers and sellers do not suffer.

बिधेयों में भारतीय बैंकों का कारोबार

384. डा० महादेव प्रसाद: क्या बिस्व मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सब है कि गत वर्ष भारत के रिजर्व बैंक द्वारा बिधेयों में भारतीय

बैंकों के कारोबार के बारे में दिये गये प्रतिवेदन के अनुसार पाकिस्तान तथा थाईलैण्ड के साथ उनका लेन-देन कम हो गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं?

बिस्व मंत्री (श्री ति० त० कृष्णमाचारी) :

(क) जी, हां ।

(ख) कारोबार में कमी का कारण यह है कि भारतीय बैंकों को स्थानीय रूप से जो जमा रकमें घोर अन्य साधन उपलब्ध हैं, वे अब दूसरी संस्थाओं की प्रतियोगिता के कारण सीमित हो गये हैं ।

Annuity Deposit Scheme

385. Shri Jashvant Mehta: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the contributors of the Annuity Deposit Scheme have not received certificates for the deposited amounts for the year 1964-65 upto 30th June, 1965;

(b) if so, the reasons for the delay in issuing these certificates; and

(c) the steps Government have taken to expedite the issue of certificates?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). Approximately 60 per cent of the depositors have been issued with certificates. The delay is mainly due to the fact that originally many of the depositors had asked for a large number of certificates of lower denominations and the writing up of the certificates took considerable time. To avoid the issue of a large number of certificates, it was decided to issue only the minimum number of certificates against each application. To further speed up the work it has now been decided that instead of issuing certificates in fixed denominations, only one certificate should be issued against each application.